

[24 July, 2002]

RAJYA SABHA

(b) if so, the details thereof and the reasons therefor; and

(c) whether Government's attention has in this connection been drawn to the news-item, "US Sensors won't plug infiltration, says Army" published in the 'Hindustan Times' dated 15th June, 2002 and if so, their reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI CHENNAMANENI VIDYASAGAR RAO): (a) to (c) The information is being collected and will be laid on the Table of the House.

**Problems faced by CISF Jawans in getting GPF withdrawal**

†799. SHRI MUNAVVAR HASAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the Jawans of the CISF have to face a lot of problems in order to get GPF Balance Sheet or to withdraw from GPF because of its not being centralised;

(b) if so, whether it is a fact that the department is taking more than a year in making payments of GPF even to the retired Jawans;

(c) if so, the reasons therefor; and

(d) by when Government propose to centralise the same?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI CHENNAMANENI VIDYASAGAR RAO): (a) Yes, Sir. Because of non-centralization of the GPF accounts, in few cases difficulties are being faced in drawal of money. However, Pay and Accounts Deptt. of CISF provides annual GPF statement during the month Aug/Sept. to all the subscribers.

(b) and (c) Normally, the authorization letter is issued by Pay and Accounts within two months. However, in certain cases due to nontransferable of GPF amount from one Pay and Accounts office to another consequent upon transfer of an individual, some delay does take place in disbursement of the amount.

(d) The process to centralization of work of Pay and Accounts Office has already been initiated in CISF in the current financial Year.

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†Original notice of the question was received in Hindi.